

WP(C) No.102 of 2013

04.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Smti R Borah, CGC, present for the petitioners.

Shri P Nongbri, Advocate, holding the brief for
Shri A Ahmed, Sr. counsel, for the respondent.

List this writ petition for final hearing in due
course. Meanwhile, the respondent is allowed to file his
counter affidavit during the period of four weeks, if he
likes to file the same.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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04.10.13